

Dated: 04.08.2016

**ORDER NO. 92 of 2016**

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 88 of 2016 for CESTAT Delhi** to the extent indicated below:-


**From 08.08.2016 to 09.08.2016 at 10.30 A.M** Hon'ble Justice (Dr.) Satish Chandra, President and Hon'ble Shri Ashok K. Arya, Member (Technical) will hear Excise Division Bench matters.

On these days Hon'ble Shri S.K.Mohanty, Member (J) will hear Single Member Bench matters as notified.

**On 09.08.2016 at 02:30 PM** Hon'ble Ms. Archana Wadhwa, Member (J) and Shri R.K. Singh, Member (Technical) will hear the following ROM application :

C/ROM/50765/2016 in C/646/2010-Cus(DB)

By Order

  
(A. Mohan Kumar)  
Registrar

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Deputy Registrar